

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 6

IA 4918/2023 in C.P. (IB)/1239(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.10.2023**

NAME OF THE PARTIES: **GUPTA GLOBAL RESOURCES PVT LTD**

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 4918/2023 –

1. Ms. Shaivi Bhamaria, Advocate appeared for the Applicant.
2. Learned Counsel for the Applicant seeks time as arguing Counsel is not available.
3. List this matter on **30.11.2023** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna